

Family Court, Mumbai.
Dated : 06.07.2020.

OFFICE ORDER NO. 130/2020.

Since in the intervening night between 4th and 5th July, 2020 there was a mishap in Gulmohar Building in which Ld. Judge Smt. J. P. Darekar was residing and she was required to shift to Maharashtra Judicial Academy at Uttan, Ld. Judge Smt. J. P. Darekar is exempted from the duty in the Court for further 15 days, from the date of this order.

Digitally signed
by Manoj
Shivprasad
Sharma
Date:
2020.07.06
16:47:14 +0530

Principal Judge,
Family Court, Mumbai.

Dated : 06.07.2020.

Copy to :-

1. The Presiding Officers C.R. No.1 to 7, Family Court, Mumbai.
2. Marriage Counsellor's Office, Family Court, Mumbai.
3. The Court Manager, Family Court, Mumbai.
4. The Registrar, Family Court, Mumbai.
5. The Dy. Registrar, Family Court, Mumbai.
6. The Superintendent/Sheristedar, Judicial Dept./ Adm. Dept./Cash Dept., /Copying Dept./ Record Dept.
7. The Superintendent/Sheristedar, Family Court No.1 to 7.
8. The Clerk, Computer Section,
9. The President, Family Court Bar Association, Mumbai.